

Format for Annual compilation of Data :-

CASES INSTITUTED AND DISPOSED IN THE YEAR 2018

Name of the High Court	Cases brought forward from the previous Quarter(Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos.) (Civil/Crl.)			Disposed of Cases (Nos.) (Civil/Crl.)			Pending Cases at the end of the Quarter(Nos.)		
	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)
Principal Seat	25696	5788	31484	10579	2041	12620	10944	1859	12803	25331	5970	31301
Kohima	378	18	396	403	34	437	385	13	398	396	39	435
Aizawl	351	26	377	246	47	293	303	30	333	294	43	337
Itanagar	1119	93	1212	947	231	1178	861	157	1018	1205	167	1372
TOTAL	27544	5925	33469	12175	2353	14528	12493	2059	14552	27226	6219	33445

N.B:- Excluding Misc. Cases & B.A.

STATUS OF CASES IN TERMS OF PENDENCY

(As on 31st December)

Year	CIVIL CASES PENDING FOR				CRIMINAL CASES PENDING FOR			
	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs
2018	8370	6039	8287	2635	1649	1107	1959	1255
2018	214	97	61	24	25	06	07	01
2018	26	79	55	134	26	12	05	-
2018	512	251	336	106	112	28	26	01
Total	9122	6466	8739	2899	1812	1153	1997	1257

Strength of Judges
(As on 31st December)

Sanctioned Strength	Working strength	Vacancy
24 (Not yet revised after separation of Manipur, Tripura & Meghalaya High Court)	19	5

Bifurcation of Pending cases* (As on 31st December)

Benches	CIVIL		CRIMINAL		(Civ+Crl.)	Civ+Crl.)
	Ready (Complete matters)	Not Ready (Incomplete matters)	Ready (Complete matters)	Not Ready (Incomplete matters)	Ready (Complete matters)	Not Ready (Incomplete matters)
Principal Seat	17731	7600	4179	1791	21910	9391
Kohima	277	119	28	11	305	130
Aizawl	206	88	31	12	237	100
Itanagar	844	361	117	50	961	411
TOTAL	19058	8168	4355	1864	23413	10032

Ali 01/02/2019

Statement Section (I/C)
Gauhati High Court, Guwahati

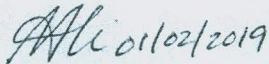
Cases Instituted, Disposed and Pending at the Subordinate Courts of N.E. States under the Jurisdiction of the Gauhati High Court for the Year 2018

Name of the State/UT	2018	Cases brought forward from the previous year (Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos) during the year (Civil/Crl.)			Disposed of Cases (Nos.) during the year (Civil/Crl.)			Pending Cases at the end of the year (Nos.) (Civil/Crl.)		
		Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl
ASSAM		68999	207180	276179*	38821	288110	326931	39827	271323	311150	67993	223967	291960
NAGALAND		2068	2779	4847*	1493	2168	3661	1182	2332	3514	2379	2615	4994
MIZORAM		2383	2765	5148	5807	7762	13569	5169	7394	12563	3021	3133	6154
ARUNACHAL PRADESH		1957	8275	10232*	1726	5193	6919	1762	5737	7499	1921	7731	9652

*Opening balance doesn't match due to Physical verification held during the year.

STRENGTH OF JUDICIAL OFFICERS

Name of the State/UT	Total Sanctioned Strength	Total Working Strength	Vacancy
ASSAM	430	346	84
NAGALAND	33	26	7
MIZORAM	64	46	18
ARUNACHAL PRADESH	32	26	6


 Statement Section (I/C)
 Gauhati High Court
 N.N. 12/19